



**Government of Jammu and Kashmir**  
**Department of Culture**  
**Civil Secretariat, Srinagar/Jammu**

Notification,

Srinagar, the 28<sup>th</sup> July 2017.

SRO: 314 In exercise of the powers conferred by sub-section (3) of Section 3 of the Jammu and Kashmir Ancient Monument Preservation Act, Samvat 1977 (1920-AD) Act, No. V of 1977, the Government on the recommendation of Director, Archives, Archaeology and Museums hereby declare the "Bagh Deodi Poonch" falling under Khāra No. 1407 as Protected Monument within the meaning of the said Act.

By order of the Government of Jammu & Kashmir.

Sd/-  
(Dilshad Khan) IAS  
Secretary to the Government  
Culture Department

No. Cul/Arch/42/2016

dated: 28 - -2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Minister.
2. Divisional Commissioner, Jammu.
3. Commissioner/Secretary to the Government, Revenue Department.
4. Secretary to the Government Law, Justice and Parliamentary Affairs Department.
5. Deputy Commissioner, Poonch.
6. Director Archives, Archaeology & Museums, J&K. Srinagar,
7. Director, Information, J&K.
8. General Manager, Government Press, Jammu, for publication in Government Gazette.
9. Pvt. Secretary to the Hon'ble MOS, Education, Tech. Education, Culture, Tourism, Horticulture, Floriculture & Parks.
10. Private Secretary to Secretary to the Government, Department of Culture
11. P.A to Special Secretary to the Government, Department of Culture.
12. Stock file/SRO file.

(R.K. Vaid) KAS  
Deputy Secretary to the Government  
Department of Culture